

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

NOTIFICATION No. 1 (RE-00)/ 1997-2002

NEW DELHI: the 31st March, 2001,

In exercise of powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 (No. 22 of 1992) read with paragraph 1.1 of the Export and Import Policy, 1997-2002, the Central Government hereby amends and notifies the Export and Import Policy, 1997-2002 (Revised Edition: March, 2001) as contained in Annexure to this notification. The revised edition of the Policy, incorporating the amendments made upto 31st March, 2001 shall come into force from 1st April, 2001.

This issues in public interest.

(N.L.Lakhanpal)
Director General of Foreign Trade and Ex-officio
Additional Secretary to the Government of India

(Ajay Sahai)
Jt. Director General of Foreign Trade